

**Privatisation of loss making PSUs**

2738. SHRI BHAGABAN MAJHI: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have a proposal to privatise some loss making public sector undertakings, (PSU's);

(b) if so, the PSU's identified therefor; and

(c) the State-wise details thereof?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) No, Sir. There is no proposal at present.

(b) and (c) Questions do not arise.

**Schemes for SCST/OBCs etc. in M.P.**

2739. SHRI GOVINDRAM MIRI: Will the Minister of WELFARE be pleased to state:

(a) the amounts sanctioned by Central Government during the preceding three years for various welfare schemes for SC/ST/OBCs and other weaker sections of society in Madhya Pradesh; and

(b) the details of achievements in each scheme?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA): (a) and (b) A statement is enclosed.

**Statement****Schemes for SCST/OBCs etc., in M.P.**

(Rupees in Crores)

S.No.	Name of Scheme	Amount sanctioned and achievements made during the last three years					
		1993-94		1994-95		1995-96	
		Amount Sanctioned	Achievements (beneficiaries/Units)	Amount Sanctioned	Achievements (beneficiaries/Units)	Amount Sanctioned	Achievements (beneficiaries/Units)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
<b>Welfare of Scheduled Tribes:</b>							
1.	SCA	81.17	—	75.35	—	95.79	—
2.	Article 275(1)	16.51	—	16.87	—	16.87	—
3.	Girls Hostels	0.27	7	1.15	10	—	—
4.	Boys Hostels	0.39	10	0.17	2	—	—
5.	Ashram Schools	—	—	—	—	0.99	—
6.	Educational Complex in low Literacy Pockets	0.35	6	0.52	2	0.30	10
7.	Research & Training	0.23	—	0.13	—	0.22	—
8.	Aid to Non Governmental Organisations	0.15	—	0.03	—	0.12	—
9.	State TDCCs	0.60	—	1.24	—	0.57	—
9a.	Vocational Training	0.44	3	—	—	0.44	3
<b>Welfare of Scheduled Castes:</b>							
10.	Assistance to State/UT Scheduled Caste Dev., Corporations	0.58	50900	0.52	15629	0.44	21257

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
11.	Aid to Vol. Organisations for welfare of SCs/STs	0.18	670	0.36	1400	0.39	1400
12.	CSS Scheme for implementation of PCR ACT-55 and the SCST (POA) Act, 1983.	0.17	—	2.04	—	1.94	—
13.	CSS construction of SC Boys Hostel	—	—	—	7550	2.16	1050
14.	CSS Construction of SC Girls Hostel	0.006	10	—	—	—	—
15.	CSS of Book Banks for SC/ST	0.37	2998	0.42	3334	0.34	2884
16.	Upgradation of permit for SC/ST	—	—	0.21	200	—	—
17.	National Scheme of Liberation and Rehabilitation of Savengers and their dependents	12.26	23275	15.89	24378	20.18	30000
18.	Scheme of Coaching & Allied for SC/ST	0.03	—	—	—	—	—
19.	Special Central assistance to Special Component Plan	28.04	86894	20.98	68527	24.25	NA
20.	CSS of Post Matric Scholarship to SC/ST students	5.65	136831	7.07	141140	8.64	126277
21.	CSS of Pre-Matric Scholarship to Children of those engaged in unclean occupations	1.95	41840	2.16	43840	2.07	469.43
<b>Welfare of the Handicapped:</b>							
22.	Scheme of Employment of the handicapped	0.04	—	—	—	0.01	—
<b>Welfare of OBCs:</b>							
23.	Scheme of Pre-Examination Coaching for Weaker Sections	0.43	160	0.78	360	0.50	160
24.	Scheme of Multi-sectoral Dev., in Minorities concentrated areas	—	—	—	—	0.01	743
25.	National Minorities Development and Finance Corporation	—	—	—	—	1.36	—
26.	National Backward Classes Finance & Dev., Corp.,	9.56	909	5.44	3000	1.42	304

### Disinvestment of shares of profit earning PSUs

2740. SHRI SHIV CHARAN SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have decided/directed that even shares of profit earning PSUs like ONGC should also be disinvested in the first two rounds; and

(b) if so, the justification therefor?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) and (b) So far, the PSUs in which disinvest-

ment has been done, have been profit earning ones, primarily because they could be expected to have better marketability and a more favourable investor response than the others.

### मध्य प्रदेश में बाल श्रमिक

2741. श्री राधाकिशन यादवजीव: क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:

(क) मध्य प्रदेश के विभिन्न संस्थानों में कार्यरत बाल श्रमिकों की संख्या कितनी है;

(ख) क्या संस्थाओं द्वारा इन बाल श्रमिकों के लिए कोई शिक्षण केन्द्र स्थापित किए जाते हैं;